

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
IB-176/ND/2020

IN THE MATTER OF:

Mr. Arun Kumar Singh

...PETITIONER

Vs.

M/s. Genius Exports Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 10.01.2020

Coram:

DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**:Mr. Anurag Bhatt and Mr.
Lokesh Patyau, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the Corporate-debtor vide all modes including the process of the Bench returnable on 28.01.2020. Affidavit of service be filed. Matter is adjourned to 28.01.2020.

- s d -

**(V.K. Subburaj)
Member (T)**

- s d -

**DR (Deepti Mukesh)
Member (J)**